

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 171
(IB)-1111(PB)/2019

IN THE MATTER OF:

Apurava Kalia (HUF)

.... Applicant/petitioner

v.

M/s. Sunshine Trade Tower Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Manoj Kumar, Adv.

For the Respondent(s):

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ORDER

For order see, CP. No. (IB)-486(PB)/2018.

06.08.2019
Ritu Sharma